

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

**Date : 24th May, 2017
Time : 10:30 AM**

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 347/2017 (M.A. No. 632/2017)	M/s Omar International Pvt. Ltd. Vs. District Magistrate, District Bijnor, U.P. & Ors.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 145/2017	M/s Sultan Tanners Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Choudhary & Mr. S. A. Zaidi, Adv. for Applicant Mr. Rajkumar, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
FOR HEARING			
3.	Original Application No. 115/2017 (M.A. No. 442/2017)	Shailesh Singh Vs. Central Ground Water Board & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-3 Mr. B. V. Niren, Adv. for R-2
4.	Original Application No. 77/2016	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSIIISC Mr. B. V. Niren, Adv.
5.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Amit Mahajan, Adv.
6.	Original Application No. 135/2016	Nikhilesh Singh Vs. Union of India & Ors.	Ms. Neelam Rathore, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 & 2 Mr. Abhishek Yadav, Adv. for R-3 to 13 Ms. Geeta Luthra, Sr. Adv. with Ms. Shivani, Adv. for R-14
7.	Original Application No. 223/2016	Nizamuddin West Association (Regtd.) Vs. Union of India & Ors.	Mr. Kamlesh K. Mishra, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-1 Mr. Sumeet Pushkarma, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Narender Pal Singh, Adv. for R-5 Ms. Tanya Agarwal, Adv.

8.	Original Application No. 283/2016 (M.A. No. 311/2017, M.A. No. 312/2017, M.A. No. 315/2017, M.A. No. 322/2017 & M.A. No. 560/2017)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar & Mr. Shamshad Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. U. Haider, Adv. for R-14 Mr. K. C. Joshi, Adv. for R-15 & 16 Mr. Jitender Gupta, Adv. for R-19 Ms. Namit Sharma, Adv. for R-20 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 Mr. Himanshu Gupta, Adv. for R-28 Mr. Sumeer Sodhi, Adv. Mr. Urfee Haider, Adv.
9.	Original Application No. 347/2016	Chandra Bhal Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 & 2 Ms. Shashi Juneja, Adv. for R-5 Ms. Ruchira Gupta, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-14 Ms. Deepika Ghatowar, Adv. for R-30 Mr. Shubham Bhalla, Adv. for R-33 Mr. Tarunvir Singh Khehar, Adv. for R-37 Mr. Shiv Mangal Sharma, AAG for Rajasthan Bio-Diversity Board Ms. Aprajita Mukherjee, Adv. for MBB Mr. Aruna Mathura, Adv. for Sikkim Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Mr. Suryanarayana Singh, Sr. AAG for H.P. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Nishe Rajan Shanker, Adv. for KBB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Joydeep Mazumdar, Adv. Mr. Preshit Surshe, Adv. for Maharashtra Mr. P. Venkat Reddy, Adv. for Telangana Mr. D. Bharathi Reddy, Adv. for UBB Mr. Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Deepak Jain, Adv. Mr. Abhishek Yadav, Adv. Mr. Sapam Biswajit Meiti, Adv. for Manipur PCB Mr. Edward Belho, Adv. for State of Nagaland Mr. Abhimanyu Garg, Standing Counsel, Govt. of Puduchery Mr. I. N. Mehta, Adv.
10.	Original Application No. 658/2016 (M.A. No. 1234/2016 & M.A. No. 627/2017)	Rajpal Singh Yadav Vs. Ministry of Environment & Forests & Ors.	Mr. Kaushal Yadav, Adv. for Applicant Mr. Abhishek Yadav, Adv. for State of UP Mr. Mukul Singh, Adv. for MoEF & CC Mr. B. V. Niren, Adv. for MoRT Ms. Bhavana Dahoon, Adv. for NHAI Ms. Niharika, Adv. for R-6 Mr. Saurabh S., Adv. for R-7 Ms. Shristhi Kaul, Adv. for R-9

11.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudusery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. for R-7 Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Adv. for R-8 Mr. Neelesh Sinha, Adv. Mr. Raj Kumar, Adv. for CPCB
12.	Original Application No. 567/2015 (M.A. No. 1342/2015)	T. D. Chandola Vs. A. P. Mines & Minerals & Ors.	Mr. M. C. Mehta, Mr. Rahul Shukla & Ms. Katyayni, Adv. for Applicant Mr. C. Hari Shankar, Sr. Adv. with Mr. Ashly Cherian, Adv. for R-1 Mr. A. K. Prasad, Adv. Ms. D. Bharathi Reddy, Adv. for R-2 Mr. Rahul Kaushik, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R-5 & 7 Mr. Raj Kumar, Adv. for CPCB
13.	Original Application No. 570/2015	Anand Bhushan Vs. Union of India & Ors.	Ms. Neelam Rathore & Mr. Anshuman, Adv. for Applicant Dr. Abhishek Attrey, Adv. for R-1 Mr. Anil Grover & Mr. Rahul Khurana, Adv. for R-2, 4 to 7 Mr. Himanshu Pandey, Adv. for R-8 Mr. Suryanarayan Singh, Sr. AAG for HP
14.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr. Vs. Union of India & Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-8 Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I.K. Kapila, Adv. for Okhla CETP Society
15.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Abhishek Yadav, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. K.T.S. Tulsi & Mr. Pinaki Mishra,

			<p>Sr. Adv. along with Mr. R. Chandrachand, Adv. for Noticee No. 1</p> <p>Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3</p> <p>Mr. Piyush Kumar, Adv. for Noticee No. 4</p> <p>Ms. Amrita Panda, Adv. for Noticee No. 5 & 9</p> <p>Mr. Rajiv Nayyar, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7</p> <p>Mr. Arun Bharadwaj, Sr. Adv. along with Mr. Pawan Upadhyay, Adv. for Noticee No. 8</p> <p>Mr. Debesh Panda, Adv. for Noticee No. 10</p> <p>Mr. Anmol Sinha, Adv. for Noticee No. 11</p> <p>Mr. M. Salim, Adv. for Noticee No. 12</p> <p>Mr. Mehul Parti, Adv. for Noticee No. 14</p> <p>Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 17</p> <p>Mr. Nitin Kumar, Adv.</p> <p>Mr. Rishi Agarwala, Adv. for Noticee No. R-21</p> <p>Mr. S.K. Agarwal, Adv. for Unit No. 30</p> <p>Mr. Suresh Tripathy, Adv. for DJB</p> <p>Mr. Anil Grover & Mr. Rahul Khurana, Adv.</p> <p>Mr. Bhupender Kumar, LA for CPCB</p> <p>Ms. Puja Kalra, Adv. for SMCD</p> <p>Mr. Karan S. Chandhiok, Adv.</p> <p>Mr. Himanshu Tyagi, Adv. for Noticee No. 9</p>
16.	<p>Original Application No. 190/2016 (M.A. No. 353/2016, M.A. No. 545/2017, M.A. No. 546/2017, M.A. No. 603/2017, M.A. No. 605/2017, M.A. No. 614/2017, M.A. No. 615/2017 & M.A. No. 629/2017)</p>	<p>Sushil Raghav & Anr. Vs. Central Ground Water Authority & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. A. K. Prasad, Adv. for R-1</p> <p>Mr. Abhishek Yadav, Adv. for R-3, 5 & 9</p> <p>Mr. Taruna A. Prasad, Adv. for MoEF</p> <p>Mr. Pradeep Mishra, Adv. for R-4</p> <p>Mr. Raman Yadav, Adv. for R-7 to 10</p> <p>Mr. Rajesh Raina, Adv. for R-11</p> <p>Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad</p> <p>Ms. Pyoli & Mr. Somesh Chandra Jha, Adv.</p> <p>Mr. Anubhav Anand Aron, Adv.</p> <p>M/s NULI & NULI for Applicant in M.A. No. 614/2017 & 615/2017</p> <p>Mr. S. A. Zaidi, Adv. for Applicant in M.A. No. 629/2017</p>
17.	<p>Original Application No. 317/2015 (M.A. No. 831/2015 & M.A. No. 402/2017)</p>	<p>Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.</p>	<p>Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant</p> <p>Mr. Rajesh Raina, Adv. for R-1</p> <p>Mr. Pradeep Mishra, Adv. for R-2 & 3</p> <p>Mr. Abhishek Yadav, Adv. for R-4</p> <p>Mr. Rajkumar, Adv. for R-6</p> <p>Mr. Ravi P. Mehrotra, Adv. for UPSIDC</p> <p>Mr. Ashish Batra, Adv.</p> <p>Mr. Pradeep Jain, Adv.</p>
18.	<p>Original Application No. 41/2015 (M.A. No. 100/2015) (PH)</p>	<p>Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Rajesh Kumar Singh, Adv. for R – 1</p> <p>Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7</p> <p>Mr. Pradeep Mishra, Adv. for R – 4</p> <p>Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5</p> <p>Ms. Antima Bazaz, Adv.</p> <p>Mr. Vikas Malhotra, Adv. for MoEF</p> <p>Mr. Ravi P. Mehrotra, Adv.</p> <p>Mr. Tarunvir Singh Khehar, Adv. for Agra Development Authority</p>

19.	Original Application No. 189/2014 (M.A No. 654/2014 & M.A No. 356/2017) (PH)	Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R-5 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R - 7
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Date : 24th May, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
20.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017 & M.A. No. 579/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
21.	Original Application No. 470/2015 (M.A. No. 1076/2015 & M.A. No. 505/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
22.	Appeal No. 36/2016 (M.A. No. 617/2016, M.A. No. 618/2016 & M.A. No. 123/2017) (PH)	Jitender Singh Vs. Union of India & Ors.	Mr. Girish Kumar, Adv. for Appellant Mr. Rahul Pratap, Adv. for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for state of HP Mr. Aman Preet Singh Rahi, Adv. for R-9 Mr. Devender Dedha, Adv.

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